

Name of the Corporate Debtor: RCI INDUSTRIES & TECHNOLOGIES LIMITED; Date of Commencement of CIRP: 25-11-2022; List of Creditors as on: 31-07-2024; Name of IP: ; Process Number: 1; Last 5 digit of registration number:

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	10	2998109710	9	2684758234	66.80		242759945		Annexure 1
2	Unsecured financial creditors belonging to any class of creditors					0.00		0		NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)					0.00		0		NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)					0.00		0		NA
5	Operational creditors (Workmen)	118	5928447	118	5928447	0.15		0		Annexure 5
6	Operational creditors (Employees)					0.00		0		NA
7	Operational creditors (Government Dues)	8	855624025	8	849679846	21.14		3372120		Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	10	675338581	10	371314588	9.24		303954268		Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	2	123153609	2	107266733	2.67		0		Annexure 9
Total		148	4658154372	147	4018947848	100.00		550086333		